

Export of Ayurvedic and Unani Drugs

2799. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a tremendous increase in Export of Ayurvedic, Unani and other medicines during the current year;

(b) if so, the details thereof and the foreign exchange earned therefrom; and

(c) the assistance/support provided or proposed to be provided to the companies manufacturing these drugs?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). The value of export of Ayurvedic, Unani and Siddha Medicines/ drugs in indicated below:-

1988-89	Rs. 6.47 crores.
1989-90	Rs. 2.92 crores.
1990-91	Rs. 7.29 crores.
1991-92 (April to January)	Rs. 1.90 crores.

Although many of the Ayurvedic, Unani and Siddha medicines have export potential, exports of these medicines have not been very significant, particularly due to problems connected with lengthy and cumbersome procedure for registration of drugs laid down by the health authorities of overseas countries. Moreover, the manufacturers of Ayurvedic, Unani and Siddha medicines do not have the same kind of clinical data to back their products up as is available for Allopathic medicines. Many countries have restrictions on use of this group of medicines because of presence of Metal Oxides in them.

In order to popularise the use of Ayurvedic Medicines in overseas countries, the Basic Chemicals Pharmaceuticals and cosmetics Export Promotion Council (CHEMEX-CIL) Bombay, in association with a renowned Ayurvedic Research centre have prepared a monograph on "Selected Medicinal Plants" for publicity abroad and are undertaking all other usual export promotion measures such as sending promotional team abroad and arranging buyer-seller meets etc. to boost exports from this sector.

Export of Betel Leaves

2800. SHRI SATYAGOPAL MISRA: Will the Minister of COMMERCE be pleased to state the steps taken to boost the export of betel leaves during the current year and proposed to be taken during 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): Export of betel leaves is freely allowed on decontrolled basis without any export licence formalities. the agricultural and Processed Food Products Export Development Authority (APEDA), an autonomous body under the Ministry of Commerce, assists exporters, *inter-alia* of betel leaves.

Financial Assistance by NABARD to Kerala

2801. SHRI T.J. ANJALOSE: Will the Minister of FINANCE be pleased to state:

(a) the amount of financial assistance provided to Kerala by National Bank for Agriculture and Rural Development from 1988 to 1991, year-wise; and

(b) the rate of interest charged thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Amount of refinance assistance provided in Kerala State by the National

Bank for Agriculture and rural Development (NABARD) from 1988-89 to 1990-91 under schematic lending is as under:

(Rs. in lakhs)

Year	Amount
1988-89	7126
1989-90	8005

Year	Amount
1990-91	8158
1991-92 (upto Feb. 1992)	6064

(b) The rates of interest applicable on refinance to banks and on bank loans to beneficiaries are given in attached Statement.

STATEMENT

The rates of interests applicable on refinance to banks and on bank loan to beneficiaries

i) PRIOR TO 22 SEPTEMBER 1990

S.No.	Purpose	Rates of interest	
		Ultimate Borrower	On NABARAD refinance
1	2	3	4
1.	Minor Irrigation	10%	6.5%
2.	Diversified Purposes		
	a) IRDP		
	b) Small Farmers (as per National Bank's definition)	10%	6.5%
	c) Bio gas development		
	d) Others	12.5%	8%

ii) FROM 22 SEPTEMBER 1990 TO 8 OCTOBER 1991

Size of the Loan Sanctioned	Rates of interest (%)	
	Ultimate Borrower	On NABARAD's refinance
1	2	3
Upto and inclusive of Rs. 7500	10.0	
Over Rs. 7500 and upto Rs. 15000	11.5	6.5

<i>Size of the Loan Sanctioned</i>	<i>Rates of interest (%)</i>	
	<i>Ultimate Borrower</i>	<i>On NABARAD's refinance</i>
<i>1</i>	<i>2</i>	<i>3</i>
Over Rs. 15000 and upto Rs. 25000	12.0	
Over Rs. 25000 and upto Rs. 50000	13.0	
Over Rs. 50000	14.0	9.5

iii) On all outstandings under 8% category as on 22 September 1990 Banks will be charged interest at the rate of 9.5% by NABARAD unless the banks decide to charge the original rate of interest on loans and advice NABARAD accordingly.

IV) FROM 9 OCTOBER 1991 and Onwards (In Respect of Farm Sector)

<i>Size of the Loan Sanctioned</i>	<i>Rates of interest (%) on</i>	
	<i>Ultimate beneficiaries</i>	<i>On NABARAD refinance</i>
<i>1</i>	<i>2</i>	<i>3</i>
Upto and inclusive of Rs. 7500	11.5	6.5
Over Rs. 7500 and upto Rs. 15000	13.0	6.5
Over Rs. 15000 and upto Rs. 25000	13.5	7.5
Over Rs. 25000 and upto Rs. 50000	14.0	7.5
Over Rs. 50000 and upto Rs. 2 lakhs	15.0	10.5
Over Rs. 2 lakhs	15.0 (Min) (Below the rate charged by the bank)	4.5

v) From 9 October 1991 in Respect of Non-Farm Sector

<i>Size of the Loan</i>	<i>Rates of interest (%)</i>	
	<i>Ultimate beneficiaries</i>	<i>On NABARAD refinance</i>
<i>1</i>	<i>2</i>	<i>3</i>
Upto and inclusive of Rs. 7500	11.5	6.5

<i>Size of the Loan</i>	<i>Rates of interest (%)</i>	
	<i>Ultimate beneficiaries</i>	<i>On NABARAD refinance</i>
<i>1</i>	<i>2</i>	<i>3</i>
Over Rs. 7500 and upto Rs. 15000	13.0	6.5
Over Rs. 15000 and upto Rs. 25000	13.5	7.5
Over Rs. 25000 and upto Rs. 50000	14.0	7.5
Over Rs. 50000 and upto Rs. 2 lakhs	15.0	10.5
Over Rs. 2 lakhs and upto Rs. 7.5 lakhs	16.5	12.0
Over Rs. 7.5 lakhs	18.0	13.5

Expenditure on Social Services

2802. DR. SUDHIR RAY: Will the Minister of FINANCE be pleased to state:

(a) the percentage of expenditure on social services by Union and State Governments, separately; and

(b) how does this percentage compare with the expenditure of the developed coun-

tries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The share of social sectors in the total expenditure incurred by the Union and State Govts. (including transfer payments from the central Govt.) during 1989-90 was 4.34% & 34% respectively.

(b) A Statement is enclosed.